

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016

NAME OF THE PETITIONER(S) : YSP PAULRAJ

NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD

UNDER SECTION : 241/242 OF COMPANIES ACT 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

V. Harsh Kumar
for Regd. St. Hous

for petitioner

V. Harsh Kumar

E. Omprakash. (Senior Counsel)
Counsel

B.V.M. KARTHIK.

(Counsel for Respondent)

Ramalingam Associates

V.M. (Signature)

M/S. T. SARAVAMAN
N. DHATCHAYAN

For R2, 3 & 6

(Signature)

ORDER

Counsel representing both the parties are present. The matter is posted for final hearing alongwith CA 7/2017. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)